

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**30. TCP 103/2014**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

**NAME OF THE PARTIES:- Welspun Projects Ltd**

**V/s**

**Bul MSK Infrastructure Pvt. Ltd**

**Section: 397-398 of Companies Act, 1956**

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**ORDER**

None has appeared for the Petitioner/Applicant. Adv. Dinesh Arun Surve appeared for the Respondents. Counsel for the Respondent Nos. 1 to 6 seeks adjournment on the ground that the arguing Counsel is not available today. It is made clear that no further adjournment shall be granted on the next date of hearing. List this matter on **19.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*SALAM*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**